

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO.37 OF 2016 &
IA NO. 93 OF 2016 & IA NO. 485 OF 2017**

Dated: 12th July, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

M/s Lalpur Wind Energy Pvt. Ltd.

...Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors.

...Respondent(s)

ORDER

The bench is unable to take up this matter today due to administrative reasons. By consent of the parties, the matter is adjourned to **21.09.2017.**

(Court Master)

ts/kt